



## MEDIATION CENTRE

### Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)  
(Website- [www.rlsa.gov.in](http://www.rlsa.gov.in) Email Address [rj-slsa@nic.in](mailto:rj-slsa@nic.in), [rslsajp@gmail.com](mailto:rslsajp@gmail.com))

Cause List Date 02.02.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1.	Sh. Vinodi Lal Mathur Advocate	SB Cr. Revision Petition No. 169412017 Mukesh Chand Vs. Smt. Manju	Govind Choudhary	Rishiraj Singh, PP
2.	Sh. Mohammad Hanif, RHJS (Retd.)	SB. Cr. Revision No. 1551/2017 & 155212017 Kanhaiya Lal Vs. State	Siyaram Sharma	V.S. Godara, PP
3.	Sh. Ramavatar Sharma, RHJS (Retd.)	SB. Cr. Revision No. 1313/2014 Jawahar Singh Vs. Smt. Gyaso Devi	NK. Singhal	
4.	Sh. Madhuri Singh Advocate	SB. Cr. Misc. Petition No. 361112014 Shailendra Singh Vs. State	PC. Bhandari	Amit Kumar Jain
5.	Smt. Madhuri Singh Advocate	SB. Cr. Revision Petition No. 182912017 Sanjay Kumar Vs. Veerta Sharma	Pushpraj Solanki	Ram Ratan Gurjar, PP
6.	Smt. Madhuri Singh, Advocate	SB. Civil Misc. Appeal No. 2/2015 Ajaymeru Housing Development Pvt. Ltd. Vs. M/s Rama Handicrafts	Najeeb A. Khan	RK. Daga
7.	Smt. Nirmala Sharma Advocate	SB. Cr. Revision No. 1286/2014 & 98912014 Smt. Sayara Banerjee Vs. Asfaq@Gabbar	M.P. Singh	Mahesh Gupta
8.	Smt. Nirmala Sharma Advocate	SB. Cr. Revision No. 2015/2016 Smt. Sharda Devi Vs. Narottam Lal	Yogesh Singhal	Raj Kumar Goyal
9.	Smt. Nirmala Sharma Advocate	D.B. civil Misc. Appeal No. 34/2015 Smt. Manjita (Bebi) Alias Manju Vs. Rakesh Yadav	Govind Sharma	Ajit Singh Lunia
10.	Sh. Ajay Kumar Bajpai, Advocate	S.B. Cr. Revision No. 69/2015 Dhanraj Vs. Manisha	Brijendra Singh Kachhawa/ D.N. Sharma	Nitin Kumar Sharma
11.	Sh. Ajay Kumar Bajpai, Advocate	SB. Cr. Revision No. 46412017 Roopraj Mehra Vs. Smt. Suman Mehra	Ishwar Tiwari	Jitendra Pandey
12.	Sh. Arvind Kumar Pareek, Advocate	SB. Cr. Misc. Petition No. 1995/2014 & 1889/2014 Virendra Kumar Bapna Vs. State	Laxman Madnani	Sudesh Saini, PP
13.	Sh. Alok Garg, Advocaee	SB. Cr. Revision No. 92412017 Jignesh Vyas Vs. Smt. Shrdha	Nitin Bhandari	
14.	Sh. Alok Garg, Advocaee	SB. Civil Second Appeal No. 60/2010 Chaturbhuj Vs. Bhoodev Prasad	JP. Goyal	Mamoon Khalid
15.	Sh. Alok Garg, Advocaee	SB. Criminal Revision No. 5/2018 Virendra Saini Vs. Smt. Meenakshi@ Monika	Sanjay Yadav	
16.	Sh. Alok Garg Advocate	S.B. Cr. Revision No. 1766/2017 Prathviraj Vs. Neelam	Dinesh Pareek	A.D. Khan, PP
17.	Ms. Anupama Chaturvedi, Advocate	SB. Cr. Revision No. 1461/2017 Mahendra Kumar Siddh Vs. Nisha Sharma	Rajesh Sharma	
18.	Sh. Bhuvnesh Sh 3 Advocate	S.B. Cr. Revision No. 1027/2017 Smt. Meena Vs. Sohan Lal	Kailash SI	Ashindi Gautam
19.	Smt. Sumati Bishnoi, Advocate	SB. Civil Misc. Transfer Application No. 6212017 Smt. Ankita Vs. Saurabh Maheshwari	Sameer Sharma	Ajeet Singh Lunia
20.	Sh. Sudesh Bansal Advocate	SB Cr. Misc. Bail No. 15816/2017 Mahendra Prakash Bunkar Vs. State	Rajesh Sharma	Meenakshi Pareek, PP

"Help The Needy –Timely Help May Create History"

*(Signature)*  
11/2/18



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21.1	Ms. Raj Sharma <b>Advocate</b>	DB. Civil <b>Misc.</b> Appeal No. 598512016 <b>Usha Devi Vs. Kamlesh</b>	<b>S.S. Hasan</b>	Ashindra <b>Gautam</b>
22.	<b>Sh. Ashok Sharma,</b> Advocate	SB. Cr. Revision No. 168212017 <b>Mahesh Agarwal Vs. Hemlata</b>	Ramesh Kumawat	
23.	Sh. Pankaj Gupta Advocate	DB. Civil <b>Misc.</b> Appeal No. 113912017 <b>Raj Kumar Vs. Smt. Meena</b>	Girish Khandelwal	<b>D.N. Sharma</b>
24.	Sh. Vikas Jain, Advocate	<b>S.B.</b> Cr. Revision No. <b>793/2017</b> <b>Roshanali Vs. Smt. Shahin</b>	<b>Koshlesh</b> Kumar	
25.	Smt. Archana Mantri Advocate	DB. Civil <b>Misc.</b> Appeal No. <b>1836/2017</b> <b>Mohit Dudeja Vs. Smt. Kulpreet Kaur</b>	<b>Hemant</b> Gupta	Vaibhav Bhargava
26.	Sh. Manoj Sharma, Advocate	<b>S.B.</b> Cr. Revision Petition No. <b>254/2014</b> <b>Subhash Chand Mahawar Vs. Smt. Neetu</b>	<b>Atul Kumar</b> Jain	
27.	Sh. <b>Basant</b> Singh Chabba, Advocate	SB. Cr. Revision No. <b>408/2016</b> <b>Kherati Lal Vs. Rajkumar</b>	<b>S.S.</b> Nirwan	PS. Rajawat
28.	Sh. Manoj Sharma Advocate	<b>S.B.</b> Cr. Revision Petition No. <b>7/2017</b> <b>Dinesh Jhetwani Vs. Smt. Jyoti Jhetwani</b>	Archana Mantri	Bharat Yadav
29.	Sh. Suneet Awasthi, Advocate	SB. Cr. Revision No. <b>158/2017</b> <b>Riyazuddin Vs. Shireen</b>	Mohd. Anees	

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction **and/or** declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Toshita Malani)

**Full Time Secretary, RHCLSC**

Mediation Centre,  
Rajasthan High Court  
Jaipur

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